

List of accused on separate sheet

Filing no8194/2020(B.A.)

Birendra Kumar

Versus

The State of Jharkhand

Advocate for Petitioner

Mr. Uttam Kumar Das

- | | | |
|----|---|---------|
| 1. | S.J. / D.B. | S.J. |
| 2. | In time | √ |
| | <hr/> | |
| | Court Fee | NR |
| 3. | Authentication fee due on the copy | |
| 4. | Trial Court Judgement Rs. | Paid |
| | Appellate Court Judgement Rs. | X |
| 5. | (a) Copy of trial court judgement | √ |
| | (b) Copy of appellate court judgement | X |
| | (c) Second Copy of Petition | X |
| | (d) Receipt showing service on A.G. | √ |
| | (e) Vak properly stamped }
Executed and accepted } | √ |
| 6. | (a) Cause title | √ |
| | (b) Provision of law | √ |
| 7. | Intimation regarding surrender of
Petitioner(s) | in Jail |
| 8. | Particulars as required by Rule 140
(I)
Chapter XV Part (A) page no. 37 of the
J.H.C. Rules 2001 | Stated |
| 9. | Other defects | |